

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Friday the 28th day of July 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 219/2023 For Stay IA No. 723/2023 For Condone Delay IA No. 725/2023 For Exemption IA No. 724/2023	Sanjay Kumar Makhariya Vs State Bank of India & Anr.	Dr. SV Rama Krishna	
2	Comp App (AT) (CH) (Ins) No. 220/2023 For Stay IA No. 729/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors.	Mr. Tahura Anzar	
3	Comp App (AT) (CH) (Ins) No. 235/2023 For Exemption IA No. 757/2023 For Stay IA No. 758/2023	Malavika Hegde Suspended Director of Coffee Day Global Limited Vs Indusind Bank Ltd. & Anr.	Mr. Pawan Jhabakh	
4	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No. 701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivasa Bhattad & Anr.	Mr. Anirudh Krishnan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 126/2023 For Stay IA No. 427/2023	P A Ahammed Vs Dhanlaxmi Bank Ltd. & Anr.	Mr. M Gireesh Kumar	
6	Comp App (AT) (CH) (Ins) No. 116/2023 For Stay IA No. 402/2023 To Dispense with	Y Vijay Kumar Vs Hindustan Magnesium Products Private Limited	Mr. Samuel Nagadesi, CA	

	IA No. 403 & 404/2023 Urgent Listing IA No. 405/2023			
7	Comp App (AT) (CH) (Ins) No.119/2022 For Stay IA No. 284/2022	S. Kiran Vs M/s Dynamic Engineers Ltd. & Anr	Ms. K. Jayasudha	Ms. Ananda Gomathy-R2
8	Comp App (AT) (CH) (Ins) No. 65/2023 For Stay IA No. 239/2023	IFCI Ltd. Vs IVRCL Indore Gujarat Tollways Ltd.	Mr. B Giridhar	Mr. Thriyambak J Kannan- R1
9	Comp App (AT) (CH) (Ins) No. 394/2022 Leave to file IA No. 932/2022 For Stay IA No. 933/2022 For Exemption IA No. 934/2022	Subrata Maity Vs Bank of Maharashtra & Anr.	Mr. Vikram Hegde M	Mr. T Ravichandran- R1 Mr. KM Anand- R2
10	Comp App (AT) (CH) (Ins) No. 228/2022 For Condone Delay IA No. 488/2022 For Directions IA No. 486/2022 For Stay IA No. 487/2022	M/s. D.J. Laboratories Pvt. Ltd. Vs Kerala Medical Services Corporation Pvt. Ltd.	Mr. Kumarpal R. Chopra	M/s. G. Ananda Krishnan
11	Comp App (AT) (CH) (Ins) No. 278/2021 For Exemption IA No. 597 & 600/2021 For Stay IA No. 598/2021 For Additional docs IA No. 348 & 349/2023	M/s Malayalam Industries Ltd. Vs. Mr. K Easwara Pillai & 6 Ors	Mr. G.R. Lakshmanan	Mr. S. Sethuraman
12	Comp App (AT) (CH) (Ins) No. 134/2023 To Adv. Hg. IA No. 449/2023 For Stay IA No. 446 & 447/2023 For Directions IA No. 448/2023 To Dispense with IA No. 450/2023	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & Anr.	M/s Tatva Legal Mr. D Senthil Kumar	M/s Keystone Parners- R1 Ms. Elamathi- R2
13	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt. Ltd. Vs	Mr. Jerin Asher Sojan	

		Ozone Projects Pvt. Ltd.		
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Comp App (AT) (CH) (Ins) No. 45/2023 Leave to file IA No. 159/2023 For Exemption IA No. 160/2023 For Stay IA No. 161/2023	Yogayatan Ports Pvt. Ltd. Vs A. Rajendra & 2 Ors	Mr. Kumar Anurag Singh	Mr. Pranava Charan- R2
15	Comp App (AT) (CH) No. 29/2022 For Condone Delay IA No. 332/2022 For Exemption IA No.333 & 334/2022	Sanket Kumar Agarwal Vs APG Shipping Private Limited & 4 Ors.	Mr. Akshat Singh	Mr. CS K Gaurav Kumar
16	Comp App (AT) (CH) (Ins) No. 74/2023 For Stay IA No. 261/2023 For Directions IA No.262/2023	Smt. Kandala Vijaya, Director of Suspended Board of Directors Deepika Infratech Pvt. Ltd. Vs Shri Khabmmettu Sri Vamsi, IRP Deepika Infratech Pvt. Ltd. & Anr.	Mr. K Manivannan	Mr. Rohan Rajasekaran- R1 Mr. Anant Merathia R2
17	Comp. App (AT) (CH) (Ins) No. 297/2021	PPG Asian Paint Pvt Ltd Vs DSC Motor Pvt Ltd.	Mr.S. Kaushik Ramaswamy	
18	Comp App (AT) (CH) (Ins) No. 311/2021	Rheem Matrix Pvt Ltd Vs S12 Microsystems Pvt Ltd.	Mr. Ashutosh Kumar Mishra	Mr. BS Theerthesh
19	Comp App (AT) (CH) (Ins) No. 61/2022 To Restrain IA No.125 & 126/2022 For Exemption IA No.127/2022 Urgent Listing IA No.128/2022	T. Saravana, Proprietor of N.R.G Tex Vs The National Sewing Thread Company Ltd	Mr. Chandramouli Prabhakar	Mr.Karan Valecha

20	Comp App (AT) (CH) (Ins) No. 195/2021 For Stay IA No. 394/2021	Upender Kumar Agarwal Vs State Bank of India & Anr.	Mr. S. Rajagopalan	Mr. Vipin Warriar – R1 Mr. Amir Bavanai- R2
21	Comp App (AT) (CH) (Ins) No.183/2022 For Exemption IA No. 416 & 417/2022 For Stay IA No. 418/2022	Dewa Projects Pvt. Ltd. Vs Vinod Pandinhare Veetil & 3 Ors	Ms. G. Sridevi	Mr. Ashwini Kumar Singh-R1/Liquidator Mr. Bhagavath Krishnan- R2
22	Comp App (AT) (CH) (Ins) No.234/2022 For Exemption IA No.501/2022 For Stay IA No.502/2022	Srinivas Reddy Yadiki Vs Ardee Hi-Tech Pvt Ltd & Anr	Mr. Y Suryanarayana	Dr. SV Rama Krishna- R1 Ms. Sistla Manjula
23	Comp App (AT) (CH) (Ins) No. 237/2021 For Stay IA No 499/2021 To Adv. Hg. IA No. 970/2022	Kenstream Ventures LLP Vs Kotak Mahindra Bank & 2 Ors WITH	Mr. R Sathish Kumar	M/s Ramalinga & Associates- R1 Mr. NP Vijay KumarR3
24	Comp. App (AT) (CH) (Ins) No. 241/2021 For Stay IA No 509/2021 To Adv. Hg. IA No. 972/2022	Puravankara Ltd Vs Kotak Mahindra Bank Ltd & 2 Ors	Mr. R Sathish Kumar	M/s Ramalinga & Associates - R1 Mr. NP Vijay Kumar- R3
25	TA (AT) No. 174/2021 CA (AT) (Ins) No. 1101/2020	Central Transmission Utility of India Ltd. Vs Summit Binani RP, KSK Mahanadi Power Company Limited & Anr.	Mr.Joshua Samuel	M/s Shardul Amarchand Mangaldas & Co-R1
26	TA (AT) No. 70/2021 (Comp App (AT) (Ins) No. 220/2020)	360 Realtors LLP Vs GM Infiniti Dwelling (India) Pvt. Ltd.	Mr. Vaibhav Mahajan Ms. Srishti Girdhar	Mr. SP Singh Chawla
27	Comp App (AT) (CH) (Ins) No. 217/2022 For Condone Delay IA No. 475/2022	Stressed Assets Stabilization Fund Vs SPISYS Limited	Mr. Varun Srinivasan	
28	Comp App (AT) (CH) (Ins) No.268/2022 For Delay IA No. 567/2022 For Stay IA No. 568/2022	Moghny Maqdoom Mohiuddin Vs. Manish Fashionworld Pvt Ltd & Anr.	Mr. Avinash Krishnan Ravi	Mr.C.A. Subodh Kumar Agarwal, PCA R1 Mr. GMK Raju- RP / R2

29	Comp App (AT) (CH) (Ins) No 330/2022 Urgent Hearing IA No. 728/2023	Mr. Sethuraman Mahadevan & 183 Ors Vs Ozone Urbana Infra Developers Pvt Ltd.	Mr. P Raj Kumar Jhabakh	Mr. Vikram Veerasley
30	Comp App (AT)(CH) (Ins) No. 21/2021 For Delay in Representation IA No. 50/2021	M/s. Gayathri Sea Foods & Feeds Pvt Ltd. Vs Uni President Vietnam Co Ltd.	Mr.V V. Ramana	Mr. Hari Radhakrishnan Mr.G Derrick Sam Mr. Chandrashekar
31	Comp App (AT) (CH) (Ins) No 329/2022 For Exemption IA No. 706/2022 Interim Injunction IA No. 707/2022	Mapletree Leather Goods Pvt. Ltd Vs Shivadutt Bannanje & 2 Ors WITH	Mr. Ashok Kumar Jain	Ms. Lekha Chandrasekhar- R1 Mr. Chetan Chandrashekar- R2 & R3
32	TA No. 91/2021 (Comp App (AT) (Ins) No. 314/2020) Interim Relief IA No. 436/2021	Maple Tree Leather Goods Pvt Ltd Vs Savan Godiawala & 7 Ors	Mr. Pankaj Jain	Ms. Moulshree- R1 Ms. Megha Karnwal- R4 Mr. Sanyat Lodha Mr. Anant Merathia Ms.Hima Bharadwaj – R8
33	Comp App (AT) (CH) No. 9/2022 For Exemption IA No. 93, 95 & 96/2022 For Stay IA No. 94/2022 Appeal Ammendment IA No. 51/2023 For Additional Docs. IA No. 52/2023	B. Braun Medical (India) Pvt. Ltd. Vs. Sridhar Vasireddy & 3 Ors	M/s Vaish Associates	Mr. Akhil Bhansali R1-R3 Mr. K Ramu & R Vishnu- R4

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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